

(A)

M.C.M. Murthy
S. Mr. Rath
CAT/JJ/II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./P.A.No. 223 1993

B. B. S. Rao Lothian Applicant (s)

Versus

Union of India Respondent (s)

Sr. No	Date	Order with Signature
1	5-1-94	Application for permission to file joint application be filed by 13-1-94 failing which place before the Bench on 18-1-94 for further orders. Vice-Chairman.
2	18-1-94	None appears for the applicant. Application for permission to file joint application be filed by 21-1-94 failing which place before the Bench on 25-1-94 for further orders. Vice-Chairman.
3	25-1-94	Petition for permission to jointly file the application has not yet been filed. The case Mr. Rath submits that he has no instruction in the matter. The case stands dismissed. Vice Chairman Member (A)